

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:7114
ANSWERED ON:18.05.2012
ACQUISITION OF LAND BY NTPC
Biswal Shri Hemanand

Will the Minister of POWER be pleased to state:

- (a) the names of the companies under the National Thermal Power Corporation Limited (NTPC) which have acquired agricultural and forest land for coal production during the last three years along with the area of land acquired by each of them;
- (b) the land area lying unutilized out of the acquired land at present, project-wise/village-wise and company-wise along with the reasons therefor;
- (c) the company-wise area of the collieries fully exploited along with the details of adjacent land and their use;
- (d) whether the NTPC proposes to surrender the excess land to State Governments/Land oustees; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a): A 50:50 Joint Venture (JV) company `CIL-NTPC Urja Pvt. Ltd. was formed in April, 2010 by Coal India Limited & NTPC for joint operation of `Brahmini & Chichro-Patsimal Coal blocks`. Land acquisition activities are yet to start in these coal blocks.
- (b) to (e): In view of refer of (a), do not arise.